CENTRAL ELECTRICITY REGULATORY COMMISSION
World Trade Centre, 6th, 7th and 8th floor, Tower -B,
Nauroji Nagar, New Delhi-110029

No. L-7/139(159)/2008 Dated: 01.05.2026

PUBLIC NOTICE

Sub: Public hearing on Order dated 13.03.2026 regarding Rate of Congestion charge in real-time operation in inter-state transmission of electricity.

The Commission had issued Order dated 13.03.2026 in suo-moto Petition No. 1/SM/2026 with a proposal to revise the rate of congestion charge and its applicability. The last date of inviting comments/objections/suggestions was upto 06.04.2026.

2. It has been decided to hold a public hearing on the above subject on 13.05.2026 as per the details given below: -

Date	Venue	Timing	Invitee
13.05.2026 (Wednesday)	Online Video Conferencing	02.30 PM	Representatives of Central / State Governments / Load Despatch Centers/ State Utilities/ CPSUs / CTUs / STUs/ Generation Companies /Transmission Licensees/ Distribution Licensees/ Trading Licensees/Power Exchanges/ Individual Experts/NGOs/ IPPs/ Financial Institutions /Consultancy Firms/ /any other organizations

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 13.05.2026 or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to undersigned by 11.05.2026. Microsoft teams link of the Public Hearing shall be shared. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 2-4 slides. The advance copy of presentation may be emailed to ecourtastt101@cercind.gov.in, shilpa@cercind.gov.in and by 11.05.2026. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/
(Harpreet Singh Pruthi)
Secretary